

(ii) Ministry of Information and Broadcasting;

(iii) Ministry of Petroleum.

[Placed in Library. See No. LT-10608/54].

Auditor General of India for the years 1971-72 and 1972-73, Union Government (Civil), Revenue Receipts, Vol. II—Direct Taxes—Gift Tax—relating to the Department of Revenue and Insurance.

12.01 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table following ten Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 26th March, 1976:—

- (1) The Appropriation (Vote on Account) Bill, 1976.
- (2) The Gujarat State Legislature (Delegation of Powers) Bill, 1976.
- (3) The Contempt of Courts (Amendment) Bill, 1976.
- (4) The Kerala Legislative Assembly (Extension of Duration) Amendment Bill, 1976.
- (5) The Appropriation (Railways) No. 2 Bill, 1976.
- (6) The Appropriation (Railways) No. 3 Bill, 1976.
- (7) The Foreign Contribution (Regulation) Bill, 1976.
- (8) The Tamil Nadu Appropriation Bill, 1976
- (9) The Tamil Nadu Appropriation (No. 2) Bill, 1976.
- (10) The Gujarat Appropriation Bill, 1976.

11-1/2 hrs

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND NINETY-THIRD REPORT

SHRI H. N. MUKERJEE (Calcutta-North-East): I beg to present the Hundred and Ninety-third Report of the Public Accounts Committee on paragraphs included in Chapter IV of the Reports of the Comptroller and

SHRI THA KIRUTTINAN (Sivaganja): Before going to the next item, may I draw your attention to the notice that I gave about the death of one Mr. Balakrishnan who was arrested under MISA. Whether he died in the prison or outside?

MR. SPEAKER: You have not received my consent. It is not in order to raise it like that. If you have given notice, I will consider that.

SHRI C. T. DHANDAPANI (Dharampuram): I want to know whether the death of DMK Secretary was natural death or un-natural (Interruptions)

SHRI THA KIRUTTINAN: Since Tamil Nadu is under President's Rule, the Home Minister should make a statement in the House. (Interruptions).

MR. SPEAKER: The Home Minister.

12.02 hrs.

DEMANDS FOR GRANTS 1976-77— MINISTRY OF HOME AFFAIRS—Contd.

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): Mr. Speaker Sir, I feel most thankful to the large number of hon. Members who have participated in the discussions on the Demands of this Ministry. It is a matter for gratification that many hon. Members who spoke, felt inclined to pay a commitment to the way the Ministry has functioned in the last one year. It is a welcome phenomenon and on behalf of all the functionaries of my Ministry, I wish to express our grateful thanks to those who have heartened us for a better performance in 1976-77.